

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/5671/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding officer,
Industrial Court, Guwahati.

Dated Guwahati the ^{fh} 6 August, 2022.

Sub: **Casual leave with station leave permission.**

Ref:- Letter No. IT.5/2021/272, dtd. 05.08.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 08.08.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 06.08.2022 till the morning of 10.08.2022**, has been granted. The Presiding Officer, Labour Court, Guwahati and in his absence the District & Sessions Judge, Kamrup(M), Guwahati and in her absence the in-charge District & Sessions Judge, Kamrup(M), Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-83/1994/5672-73-74-75/A, dated , 06-08-2022

Copy to:

1. The District & Sessions Judge, Kamrup(M), Guwahati.
2. The Presiding Officer, Labour Court, Guwahati .
3. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Pde